

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**RAJYA SABHA
UNSTARRED QUESTION NO-2089
TO BE ANSWERED ON 08/08/2023**

EXPORT OF AYURVEDIC MEDICINES

2089: SHRI KARTIKEYA SHARMA

Will the Minister of **AYUSH** be pleased to state:

- (a) the schemes being implemented by Government and proposal for the future to increase the export of Ayurvedic medicines;
- (b) whether the export of Ayurvedic medicines from India has increased between 2020 and 2022; and
- (c) if so, the total number of Ayurvedic medicines exported during these two years and the amount received against that export?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

- a) The schemes being implemented by Government to increase the export of Ayush and herbal products are as follows:-
 - The Ministry has developed a Central Sector Scheme for Promotion of International Co-operation in Ayush (IC Scheme) under which Ministry of Ayush provides incentive to drug manufacturers, entrepreneurs, Ayush institutions, Hospitals etc. for international propagation of Ayush by participating in international exhibitions, trade fairs, road shows etc. and registration of Ayush products (Market Authorisation) at regulatory bodies of different countries for export; support for international market development and Ayush promotion-related activities.
 - Ministry of Ayush has signed 24 Country-to-Country MoUs, 46 Institute level MoUs, 15 Chair MoUs with different countries and has established 39 Ayush Information Cells in 35 foreign nations to enhance the export of Ayush and herbal products.
 - Ministry of Ayush and other Ministries such as Department of Commerce, Department of Pharmaceuticals, Ministry of Health and Family Welfare all are engaged in bilateral and multilateral dialogue with different countries and forums like G20, SCO, ASEAN etc.
 - The Ayush Export Promotion Council (AYUSHEXCIL) has been registered under section 8(4) of the Companies Act 2013 on 04.01.2022 under the Ministry of Ayush in support of the Ministry of Corporate Affairs to tackle the obstacles for registration of Ayush products abroad, undertaking of market studies and research activities abroad.

Currently, AYUSHEXCIL has been included in the Appendix 2T of FTP (Foreign Trade Policy), 2023 for issuing RCMC (Registration-Cum-Membership Certificate) for specified items, with immediate effect.

- b) Yes, India's exports of Ayush and herbal products have witnessed an increased growth during the last few years.
- c) Ayush and Herbal products are exported in different dosage forms such as tablets, powder, gel, ghee, paste, pills, eyedrops, nasal drops, body lotions, skin and hair care products etc. Export of Ayush and Herbal products for the last 02 years (2021-2022 to 2022-23) as provided by India Exim Bank is as under:

Year	Exports in US\$ million
2021-22	612.1
2022-23	628.5